

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1610

ANSWERED ON:08.03.2010

IMPLEMENTATION OF MGNREGS BY PANCHAYATI RAJ INSTITUTIONS

Pangi Shri Jayaram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has recently written to all the State Governments to gear up the Panchayati Raj institutions for implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) effectively;
- (b) if so, the details thereof;
- (c) whether any action plan has been prepared in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): Yes, Sir. Instructions have been issued to all the State Governments/UT Administrations to revamp Panchayats and strengthen the Planning & Implementation of Mahatma Gandhi NREGA to provide the livelihood guarantee to the people and manage the adverse climatic situations through conservation of natural resources like soil & water for sustainable development. The State Governments/UT Administrations have been urged to consider the specific suggestions given to them regarding enabling Panchayats through essential Staffing and Infrastructure, their role in Transparency & Accountability including social audit and monitoring the execution of projects and other processes of the implementation of the Act.